

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 881-882/2021

BRIJ BHUSHAN SHARMA

Appellant(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION C.B.I.

Respondent(s)

([ONLY I.A. NO. 4228/2022 IN CRL.A. NO. 978/2021 IS to be LISTED]

WITH

Cr1.A. No. 978/2021 (II)

(FOR SUSPENSION OF SENTENCE ON IA 4228/2022

FOR APPLICATION FOR PERMISSION ON IA 18129/2022

IA No. 18129/2022 - APPLICATION FOR PERMISSION

IA No. 4228/2022 - SUSPENSION OF SENTENCE)

Date : 28-02-2022 These appeals were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Mr. Yadav Narender Singh, AOR
Mr. Devvrat, AOR

For Respondent(s) Ms. Aishwarya Bhati, ASG
Ms. Ruchi Kohli, Adv.
Mr. Bhuvan Kapur, Adv.
Ms. Swarupma Chaturvedi, Adv.
Mr. O.P. Shukla, Adv.
Mr. Arvind Kumar Sharma, AOR

The Court made the following
O R D E R

Due to technical issues at the end of the learned counsel, no
one could connect to the Court through video-conferencing.

List on 04.03.2022.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)